

**HIGH COURT AT CALCUTTA**

**N O T I F I C A T I O N**

**No. 4607-RG**

**Dated 10<sup>th</sup> day of May, 2024**

In furtherance to this Court's Notification No. 01-R/ARCR/HCOS/2024 dated 20/01/2024 regarding recruitment to the post of Assistant Registrar (Court Recording) in the Original Side Establishment of this Hon'ble Court, the date, time and venue for holding the Phase-II Selection Test are being published for general information of all concerned.

**DATE, TIME & VENUE OF THE PHASE-II SELECTION TEST**

<b>DATE</b>	<b>TIME</b>	<b>VENUE</b>
<b>21/05/2024 (Tuesday)</b>	<b>12:30 P.M. to 2:30 P.M.</b>	<b>Tata Consultancy Services Ltd. "Gitobitan" Plot No. 54 &amp; 55, Street Number 18, DN Block, Sector-V, Bidhannagar, Kolkata, West Bengal 700091.</b>

**All the candidates are requested to report at TCS Gitobitan, Plot No. 54 & 55, Street Number 18, DN Block, Sector-V, Bidhannagar, Kolkata, West Bengal 700091 on 21/05/2024 (Tuesday) between 10:30 A.M. and 11:30 A.M. positively. No candidate will be allowed to enter the examination center after 12:00 Noon.**

Admit cards of the provisionally allowed candidates whose names are appearing in the **List-2** of Court's Notification No. 01-R/ARCR/HCOS/2024 dated 20/01/2024 are being dispatched through speed post to their residential addresses as mentioned in the concerned application.

In addition to despatch of Admit Cards through Speed Post, **a link will also be uploaded in the website** of this Hon'ble Court afterwards for downloading the Admit Cards by the candidates.

Candidates who would not receive their admit cards by 17/05/2024, may collect their **Duplicate Admit Cards**, by appearing personally, from the Office of Establishment Section, Original Side, High Court at Calcutta, on **18/05/2024 from 11:00 A.M. to 4:00 P.M.** on production of an Original Identity Proof with a Photocopy thereof together with the Admit Card of the Phase-I Examination held on 17/09/2023.

All the candidates are requested to go through the instructions/guidelines as prescribed in their Admit Cards carefully to avoid any inconvenience(s).

No candidate will be allowed to enter the examination centre without production of his/her original Admit Card.

No Travelling Allowance (TA) will be paid to the candidates at any stage of this entire process of selection.

For further announcements in connection with the said Phase-II Selection Test all concerned are requested to follow the Court's website [www.calcuttahighcourt.gov.in](http://www.calcuttahighcourt.gov.in).

**Sd/-  
Registrar General  
High Court at Calcutta.**